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Title: Protection of Women from Domestic Violence (Amendment of Section 2, etc.)

DR. SUJAY VIKHE PATIL (AHMEDNAGAR): Hon. Chairperson, Sir, beg to move for leave to introduce a Bill to amend the Protection of Women from Domestic Violence Act, 2005.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to amend the Protection of Women from Domestic Violence Act, 2005.”

The motion was adopted.

DR. SUJAY VIKHE PATIL: Sir, I introduce the Bill.
